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ITEM NO.37

COURT NO.12

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 12476/2016
(Arising out of impugned final judgment and order dated 11/02/2016
in WPN No. 339/2010 passed by the High Court of Judicature at
Allahabad, Lucknow Bench)

U. P. POSTAL PRIMARY

Petitioner(s)

COOPERATIVE BANK LTD AND ORS

VERSUS

UNION OF INDIA AND ORS

Respondent(s)

(with appln.(s) for exemption from filing c/c of the impugned
judgment and permission to file synopsis and list of dates and
interim relief)

Date : 06/05/2016 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI

HON'BLE MR. JUSTICE R.K. AGRAWAL

For Petitioner(s) Mr. Dhruv Mehta, Sr. Adv.

Mr. Mukesh Verma, Adv.

Mr. Manindra Dubey, Adv.

Mr. Pawan Kumar Shukla, Adv.

Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Leave granted.

(Ashwani Thakur) (Tapan Kr. Chakraborty)

COURT MASTER

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